

GOVERNMENT OF INDIA
MINISTRY OF INFORMATION AND BROADCASTING
LOK SABHA
UNSTARRED QUESTION NO. 2150
TO BE ANSWERED ON 14.03.2023

WELFARE SCHEME FOR JOURNALISTS

2150. SHRI GYANESHWAR PATIL:

SHRI NAYAB SINGH:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether any welfare scheme for journalists was launched for journalists working in the country and if so, the current status of the said scheme in the country particularly in the State of Madhya Pradesh and Haryana;
- (b) the details of the schemes launched for the protection of the interests and health of the journalists in the country along with their names and salient features; and
- (c) the details of the beneficiaries of such schemes along with the details of the funds utilised thereunder, State/UT-wise?

ANSWER

**THE MINISTER OF INFORMATION AND BROADCASTING; AND
MINISTER OF YOUTH AFFAIRS AND SPORTS
(SHRI ANURAG SINGH THAKUR)**

(a) to (b) This Ministry implements Journalist Welfare Scheme to provide one time ex-gratia relief to journalists or their families under extreme hardship on account of death, permanent disability, treatment for major ailments and accidents causing serious injuries necessitating hospitalization.

The scheme was originally launched in the year 2001 when Journalist Welfare Fund was constituted which was later renamed as Journalist Welfare Scheme. It was last revised in 2019. The Scheme Guidelines are placed on the website of the Ministry at <https://mib.gov.in/information/information-codes-guidelines-and-policies>

(c) Benefits of the Scheme are provided centrally by the Ministry to Journalists/their families in various parts of the country, the expenditure details which is as under for the last 5 years:

Year	Amount (in Rs. Lakhs)	No. of beneficiaries
2017-18	39.37	11
2018-19	99.99	27
2019-20	115.25	28
2020-21	260.00	56
2021-22	647.63	134
